

HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171 0 01.

No.HHC/GAZ/14-53/74-V-

Dated Shimla, the 23rd April, 2014

NOTIFICATION

In partial modification of this Registry notification No HHC/GAZ/14-53/74-V-10608-10630 dated: 22.4.2014 following transfers and postings of the members of H.P. Judicial Service in the cadre of Civil Judges (Junior Division) are hereby ordered with immediate effect:-

1. Ms. Anshu Chaudhary, Civil Judge (Junior Division)-cum-JM(II) Amb is transferred and posted as such in court No.(VIII) Shimla for practical field training vice serial No.3 below,
2. Shri Baljit, Civil Judge (Jr. Division)-cum-JM (III) Amb is posted as such in Court No. (II), Amb for practical field training vice serial No.1 above.
3. Shri Vivek Kaisth, Civil Judge (Jr. Division)-cum-JM (VIII), Shimla is transferred and posted as such in Court No. (III), Amb for practical field training vice serial No.2 above.

**BY ORDER OF THE HON'BLE HIGH
COURT OF HIMACHAL PRADESH**

REGISTRAR GENERAL.

Endst. No HHC/GAZ/14-53/74-V-

Dated: 23.4.2014.

Copy forwarded to:

1. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
2. The Additional Chief Secretary (Home)/ Principal Secretary (Personnel) to the Govt. of H.P., Shimla.
3. The Registrar General /Registrar (Administration)/ Registrar(Rules) /Registrar (Judicial/ Registrar(Vigilance)/OSD-Personnel/O&A and Library/OSD Establishment & Building/ CPC OSD-IT /Administrator-Assistant Coordinator, Main Mediation Centre, High Court of H.P., Shimla.
4. The L.R.-cum- Principal Secretary (Law) to the Govt. of H.P., Shimla.
5. All the District/Additional District and Sessions Judges/Civil Judges (Senior Division/ Junior Division) in the State of H.P.
6. Member Secretary, Legal Advisor to Hon'ble Lokayukta, H.P., Shimla.
7. All the Presidents, District Consumer Fora, Shimla, Mandi and Kangra at Dharamshala.
8. The Presiding Officers, Labour Court /Industrial Tribunal, Shimla/Dharamshala, H.P.
9. The Member Secretary/Administrative Officer, H.P. State Legal Services Authority, Shimla.
10. The Director/Joint Director/Deputy Director, Himachal Pradesh Judicial Academy, Shimla.
11. The Accountant General (Audit), H.P., Shimla.
12. The Accountant General, (A & E). Shimla, H.P.
13. The above named officer (by name) for information and necessary action.
14. All the Additional Registrars, High Court of Himachal Pradesh, Shimla.
15. All the Deputy Commissioners/Superintendents of Police, in, H.P.
16. The Special Secretary/Additional Secretary (Law) to the Govt. of H.P., Shimla.
17. All the Deputy Registrars/Assistant Registrars/Secretaries/Court Masters/Private Secretaries/Section Officers/Marriage Counsellor/ Chief Librarian/ Public Relation Officer, High Court of Himachal Pradesh, Shimla.

18. The Secretary to the Registrar General/ /Registrar (Administration)/ Registrar (Rules) /Registrar (Judicial/ Registrar (Vigilance)/High Court of Himachal Pradesh, Shimla.
19. The District Treasury Officer/ Treasury Officer Shimla and Amb, in H.P.
20. The Director of Estates, H.P., Shimla-171 002.
21. Personal file of the above named officers.
22. The Section Officer (Computer) of this Registry for conversion of the same into digital form on Gazette Website in terms of this Registry Office order No.HHC/Admn.1 (18)/78-XII- Loose-836-41, dated 8.01.2014.
23. Guard file.

Additional Registrar (Admn).